

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 578 /1994
(OA 56/94)
Versus

Date of Order	Orders
<u>8-11-94</u> Received by Mukesh 13-12-94 D. Lanki (clerk of S.K. Jain) Recd copy sent 13/12/94 for M. Rafiq	Mr. S.K. Jain - Counsel for the applicant. Mr. M. Rafiq - Counsel for the respondent. It is allowed. Applicant will limit the rejoinder only on the points newly raised, if any, in the reply. No rejoinder can be filed about the points not newly raised. AM N.K. Singh (N.K. Singh) AM J. H. H. H. (H. H. H. H.) V.C.